

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

122. I.A. 948/2021

I.A. 2019/2020

I.A. 2018/2020 IN C.P.(IB)-1267(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Bennett Property Holdings Co Ltd

V/s.

Brick Egale Affordable Housing

Advisory LLP

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **01.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//